THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTERY OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): Sir, I lay on the Table:—

- A copy each (in English and Hindi) of the following papers under sub section (1) of section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—
 - (a) Annual Report of the Prasar Bharati (Broadcasting Corporation of India), for the period from 1st January, 2005 to 31st March, 2006, together with the audited accounts for the year 2004-2005.
 - (b) Review by Government on the working of the above Corporations. [Placed in Library. See No. L.T. 5290/06]
- II. A copy each (in English and Hindi) of the following papers under subsection (1) section 619A of the Companies Act:—
 - (a) Eleventh Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), Noida, for the year 2005-2006, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 5291/06]
- III. A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 731 (E) dated the 1st December, 2006 publishing the Prasar Bharati (Broadcasting Corporation of India), Annual Statement of Accounts of Corporation Rules, 2006, under section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990. [Placed in Library. See No. L.T. 5579/06]

Report and Accounts (2003-04) of NYKS, New Delhi and Related Papers

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I

lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2003-04, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangathan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5387/06]

Report and Accounts (2005-06) of ISI, Kolkata and related papers

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Seventy-fourth Annual Report and Accounts of the Indian Statistical Institute (ISI), Kolkata, for the year 2005-2006, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 5394/06]
 - I. Notifications of Ministry of Personnel, Public Grievances and Pensions.
 - II. Report and Accounts (2005-06) of the Grih Kalyan Kendra, New Delhi and related papers.
 - III. Reports and Accounts (2005-06) of various Civil Services Institute and Society and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table:—

I (i) A copy (in English and Hindi) of the Ministery of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification No. G.S.R. 248(E) dated the 23rd July, 2005,